

Master Policy Agreement issued by the concerned company in favour of the State Government.

(d) The claims are settled immediately after receipt of the requisite documents from the claimants, such as, intimation of loss/death of the animal, claim form and death certificate in the prescribed form.

(e) A total number of 101 cases are pending with the insurance companies in Mandla district. Out of this, 29 cases relate to the financial year 1996-97 and 72 cases relate to the financial year 1997-98.

(f) The GIC has reported that the insurance companies have taken the following steps for speedy settlement of cattle insurance claims :

- (i) Special Claims Squads have been constituted by the companies to attend to all pending cattle insurance claims.
- (ii) All Branch Offices have been empowered to settle these claims.
- (iii) Branch in-charges have been given enhanced financial powers for speedy settlement of cattle claims.
- (iv) Certain relaxations in procedural/documentary requirements are also considered on merits for speedy settlement of cattle claims.

[English]

#### **Development of Sundergarh Waterfall**

2649. SHRI JUAL ORAM : Will the Minister of TOURISM be pleased to state :

(a) whether the Union Government have received any proposal from the Government of Orissa for allround development of the eminent waterfall in district Sundergarh of the State;

(b) if so, the details thereof and the action taken thereon so far;

(c) if not, whether any proposal is under consideration of the Government for overall development of the above waterfall project of the State; and

(d) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI MADAN LAL KHURANA):

(a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

#### **Duty Free Shops of ITDC**

2650. SHRI ANNASAHEB M.K. PATIL : Will the Minister of TOURISM be pleased to state :

(a) the number of duty free shops being operated by ITDC at various locations in the country and since when; and

(b) the details of amount earned by each of them during the last three years?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI MADAN LAL KHURANA):

(a) Presently, ITDC is operating 29 Duty Free Shops at six airports of the country. ITDC started the first Duty Free Shops at Delhi Airport in 1967 and this activity was expanded to other airports namely Calcutta (1968), Mumbai (1969), Chennai (1969), Trivandrum (1981) and Goa (1993).

(b) Location-wise details of the earnings (Turnover) for the last three years are given below:

Location of Shops	Turnover		
	1995-96	1996-97	1997-98 (Prov.)
Delhi	40.10	42.12	46.31
Mumbai	26.79	28.27	29.61
Calcutta	2.86	2.86	2.47
Chennai	2.18	2.04	2.22
Trivandrum	1.73	2.12	2.55
Goa	0.45	0.36	1.19
<b>Total Turnover</b>	<b>74.11</b>	<b>77.77</b>	<b>84.35</b>

#### **OECF Loan for Sardar Sarover Project**

2651. SHRI HARIN PATHAK : Will the Minister of FINANCE be pleased to state :

(a) whether due to non-availability of OECF loan, procurement of turbo generating sets for river bed power house of the Sardar Sarover Project has been delayed;

(b) whether stalemate has been created with regard to non-availability of OECF loan and non-operating of letter of credit with M/s Sumitomo Corporation, Japan;

(c) if so, whether the Government of Gujarat has requested for additional Central assistance for import of Turbo Generating sets from Japan;

(d) if so, whether additional Central assistance is likely to be released by the Government; and